

integrity institution, has adopted a multi-pronged strategy and approach to combat corruption, which encompasses punitive, preventive and participative vigilance.

- (vi) The institution of Lokpal has been operationalised by appointment of a Chairperson and Members. Lokpal is statutorily mandated to directly receive and process complaints as regards alleged offences against public servants under the Prevention of Corruption Act, 1988.

(c) No, Sir.

CGHS empanelled hospitals in Tamil Nadu

*135. SHRI T. K. RANGARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of empanelled private hospitals under CGHS in Tamil Nadu;
- (b) whether there is any proposal to increase the number of such empanelled hospitals in Tamil Nadu; and
- (c) whether there is any due to be paid to these empanelled hospitals, if so, how much?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):

(a) 33 Private Hospitals including 17 Multi Speciality hospitals, 14 Eye Care Centres and 2 Dental Clinics are empanelled under Central Government Health Scheme (CGHS) in Tamil Nadu. Apart from this, 6 Diagnostic Laboratories are also empanelled under CGHS in Tamil Nadu.

(b) Empanelment of private Hospitals under CGHS is a voluntary process. Intending private Hospitals apply for empanelment under CGHS. The private hospitals fulfilling the eligibility criteria and terms and conditions of empanelment get empanelled under CGHS. CGHS is open to empanel more hospitals in CGHS covered cities of Tamil Nadu.

(c) There is always some time lag between submission of the hospital bills and their actual payment. The bills are settled on first come first served basis. The hospital bills pending for payment under CGHS in Tamil Nadu amount to ₹4.94 crore.
